IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 108(ND)/2017
Petitioner

.....Respondent

SECTION:

IN THE MATTER OF: Abhijat Paliwal

UNDER SECTION 271 (e)

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Apramey Infrastructure Pvt. Ltd.

R. VARADHARAJAN Hon'ble Member (J)

For the Petitioner(s)

Mr. Anand Chibber, Senior Advocate

Mr. Ashish Aggarwal & Mr. Gurcharan Singh, Advocates

For the Respondent(s)

Mr. Manish Jha, Mr. Divyam Agarwal & Mr. Raghav

Sabharwal, Advocates

ORDER

For order, see C.P. No. 119(ND)/2016

:

:

19.09.2017 VINEET